

उप प्रधानमंत्री तथा रक्षा मंत्री (श्री जय-श्रीवर्ण राम): (क) से (ग). हाल के वर्षों में दिल्ली छावनी रेलवे स्टेशन के पास जेल रोड पर रेल की पट्टी के ऊपर पुल बनाने की आवश्यकता महसूस की जा रही है क्योंकि दिल्ली छावनी के उस पार बहुत सी कानोनिया बन गई हैं। जब रेल का फाटक बंद हो जाता है तो साइन पार करने के लिए लोगों को देर तक इंतजार करना पड़ना है। इस पुल के निर्माण से छावनी में स्थिति कुछ रक्षा सस्थान प्रभावित होगी इसलिए थल सेना नीपरिवहन तथा परिवहन महालय, दिल्ली विकास प्राधिकरण और दिल्ली नगर निगम के प्रतिनिधियों से इस बारे में बात-चीत की गई है। सिद्धांत रूप से यह निर्णय कर लिया गया है कि सड़क यातायात का सुचारु बनाने के लिए सड़क को सीधा करने में और इस पुल के निर्माण में जिन रक्षा परिमर्पणों का तोड़ा जाना है उनके संबंध में विन्तीय समायोजन के अर्थात् रहने हुए प्रस्तावित पुल का निर्माण उल्लिखित स्थल पर करने की अनुमति दे दी जाए। इस संबंध में औपचारिक स्वीकृति ज़रूरी की जाने वाली विन्तीय और प्रशासनिक व्यवस्थाओं का भी उल्लेख होगा, और प्रती दिल्ली नगर निगम का भेज दी जाएगी।

Request to supply more Crude by the United Arab Emirates

10727. SHRI P. A. SANGMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government had requested the United Arab Emirates to supply more crude; and

(b) if so, the reaction thereto?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Minister of Petroleum, Chemicals and Fertilizers visited UAE in November, 1978. As a result of his visit, UAE agreed to increase the quantum of crude supplies from one million tonnes contracted for in each of the years 1975—1978 to 1.5 million tonnes during 1979. At the request of the Minister of Petroleum, Chemicals and Fertilizers, the UAE Oil Minister has also agreed to consider the possibility of further enhancing the level of crude supplies during next year.

Notice for vacation sent on Scheduled Caste Families living in Nai Basti, Baluganj, Agra

10728. SHRI SHAMBHU NATH CHATURVEDI: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether it is proposed to evict about one hundred and fifty Scheduled Caste families at present residing on Plot No. 280 MEO land Nai Basti, Tila Baluganj, Agra; have notices been served on them for vacation of the land;

(b) if so, the reason therefor;

(c) what alternative arrangements have been made for rehabilitating them; and

(d) will Government ensure that they are not thrown out until alternative accommodation or sites for construction are provided for them?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (d). 150 persons have encroached upon defence land in Nai Basti, Tila Baluganj, Agra, comprising Survey No. 280 in the excised area of Agra Cantonment. The Military Estate authorities had initiated action under Public Premises (Eviction of Unauthorised Occupants) Act against them. On representation, it has been decided to stay eviction action and to transfer the land with some re-adjustment, limited to 50 sq. yards each, to 75 persons who had occupied the land upto 1973-74 on payment of current market value and rent for the past occupation. The cases of the remaining occupants are also under consideration.

Price of Chloramphenicol

10729. SHRI SAEED MURTAZA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that in 1978 the CPC was supplying L-Base at Rs. 475.00 per kg. ex godown and the